

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MK FURNCRAFT
PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	MK FURNCRAFT PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	13/02/2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	RoC- Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U36109DL2009PTC187620
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office address: H-5/2, KALKA DAS MARG, MEHRAULI NEW DELHI -110030
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	29/01/2023
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	30/01/2023
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Mr. Hans Raj Bhogra Registration No: IBBI/IPA-003/ICAI-N-00389/2021 -2022/13940
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: 5, Ground Floor, Garg Plaza, Bhera Enclave, Paschim Vihar, Near Bhatnagar International School, New Delhi-110087 E-mail: hansrajbhogra@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Correspondence Address: AAA Insolvency Professionals LLP, E-10A, Kailash Colony, New Delhi – 110048 E-mail: mkfurncraft@aaainsolvency.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	01/03/2023 (Thirty days from the receipt of the Liquidation Order)

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench -IV has ordered the commencement of liquidation of **MK Furncraft Private Limited** on 30th January, 2023.



The stakeholders of **MK Furncraft Pvt Limited** are hereby called upon to submit a proof of their claims, on or before **01/03/2023**, to the liquidator at the address mentioned against **item 10**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Place: New Delhi

Date: 31.01.2023

Mr. Hans Raj Bhogra

Liquidator

MK Furncraft Private Limited

Registration No. IBBI/IPA-003/ICAI-N00389/2021-22/13940

